

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.225/97

Thursday, this the 20th day of March, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR K RAMAMOORTHY, ADMINISTRATIVE MEMBER

KK Mallika,
Extra Departmental Branch Postmaster,
Kizhムuri. - Applicant

By Advocate Mr P Ramakrishnan

Vs

1. The Director General of Posts,
New Delhi.

2. The Postmaster General,
Central Region, Kochi.

3. Senior Superintendent of Post Office,
Aluva Division, Aluva. - Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

Learned counsel for applicant seeks leave to withdraw the application with liberty to take up the matter with departmental authorities. The permission is granted and the O.A. is dismissed as withdrawn. No costs.

Dated, the 20th March, 1997.



K RAMAMOORTHY
ADMINISTRATIVE MEMBER



AV HARIDASAN
VICE CHAIRMAN